

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
10-07-2024 AT 10:30 AM**

CP No. 161/241/HDB/2017
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Pentyala Swamy & another

...Petitioner

AND

Kandula Srinivasa Rao & Redson
Consultancy Services Pvt Ltd & 2 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Orders deferred till 13.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)